

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **14.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/83/CHE/2021
NAME OF PETITIONER : Natarajan Mohanraj & Another
NAME OF RESPONDENT : Granrock Tiles Pvt Ltd & Others
SECTION : Sec 241(1) of CA 2013

ORDER

The Petitioner is represented by Mr. S. Sathiyarayanan, Advocate through video conferencing platform.

Mr. I. Dinesh, Advocate, who appears on behalf of R1 through video conferencing platform, undertakes to file vakalath. There is no representation for R2 to R5.

Learned Counsel for R1 is permitted to file counter for the interim relief sought by the Petitioner after serving a copy of the same to the Petitioner on or before the next date of hearing.

The Petitioner shall take a fresh notice to R2 to R5 and file an affidavit of service on or before the next date of hearing.

List this matter on **08.09.2021** for hearing interim relief sought by the Petitioner as well as for appearance of all the Respondents.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)